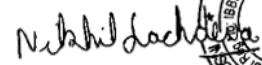


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KGN GENERAL TRADING CO. LIMITED UNDER CIRP
OPERATING IN TEXTILE INDUSTRY, LUDHIANA PUNJAB

((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN LLP	KGN General Trading Co. Limited (CIN: U51109PB2011PLC034761) (PAN: AAECK5121H)
2	Address of the Registered Office	E-9 1405 St No 5 Ganpati Street Kali Sarak, Ludhiana, Ludhiana, Punjab, India, 141007
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	First and Second Floor, B-32-E-10-330/3-A, Basant Valley Colony, Street No. 1, Kali Sadak, Ludhiana, Punjab-141008
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	Total Revenue 01-04-2025 till 07-11-2025 (Provisional)- 66.21 Lakh FY 2024-25 (Audited)- Rs 3071.07 Lakh
7	Number of employees/ workmen	1 as on Insolvency Commencement Date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.kgn@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Ludhiana, Punjab ,141002
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.kgn@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Ludhiana, Punjab ,141002
10	Last date for receipt of expression of interest	21-01-2026
11	Date of issue of provisional list of prospective resolution applicants	31-01-2026
12	Last date for submission of objections to provisional list	05-02-2026
13	Date of issue of final list of prospective resolution applicants	15-02-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-02-2026
15	Last date for submission of resolution plans	22-03-2026
16	Process email id to submit Expression of Interest	cirp.kgn@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Udyam Reg No: UDYAM-PB-12-0052202 Classification: Small Enterprises Classification year: 2025-26




Nikhil Sachdeva
Resolution Professional
KGN General Trading Co. Limited
Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/14184
Address :H. No. 541-L, First Floor, Model Town,
Preet Hospital Road, Ludhiana, Punjab ,141002
AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

Date: 06.01.2026
Place: Ludhiana

 **SMFG INDIA CREDIT COMPANY LIMITED**

POSSESSION NOTICE
(For Immovable Property)
(Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorized officer of **SMFG India Credit Co. Ltd.** ("SMFG INDIA CREDIT"), having its registered office at Megh Towers, 3rd Floor, Old No. 307, New No. 165, Poonamallee High Road Maduravoyal, Chennai, Tamil Nadu-60009 and corporate office at Floor 5 & 6, B Wing, Supreme IT Park, Supreme City, Behind Lake Castle, Powai, Mumbai-400076, under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of power conferred under Section 13 (2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 15.10.2025, calling upon the borrower(s) **SATVIR SINGH 2 BALVIR KAUR** under loan account number **s(s) 213720911050711,**

repay the amount mentioned in the notice being Rs. 20,03,667/- (Rupees Twenty Lakhs Three Thousand Six Hundred Sixty Seven Only) as on 10 October, 2025, within 60 days from the date of receipt of the said notice.

The borrower(s) having failed to repay the amount, notice is hereby given to the borrower(s) and the public in general that undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002, on **this 30th Day of December in the year 2025.**

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Fullerton India Credit Company Limited for an amount of Rs. 20,03,667/- (Rupees Twenty Lakhs Three Thousand Six Hundred Sixty Seven Only) as on 10 October, 2025 and future interest thereon.

The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

OWNER OF THE PROPERTY: BALBIR KAUR, PROPERTY DESCRIPTION: PLOT NO. 28, VILLAGE KAKAWAL, STREET NUMBER 1, ABADI BAWA COLONY, NEAR BANK OF INDIA, JALDHAR, JALANDHAR, PUNJAB, INDIA. PLOT STREET 42 FT. WIDE

NORTH NEIGHBOR 18.3 FT, NORTH NEIGHBOR 36 FT, SOUTH NEIGHBOR 36 FT, WEST NEIGHBOR 18.3 FT, SOUTH NEIGHBOR 36 FT, SOUTH NEIGHBOR 36 FT.
 Sd/- AUTHORIZED OFFICER
 SMFG INDIA CREDIT COMPANY LIMITED
 ("SMFG INDIA CREDIT")
 DATE : 30th December, 2025
 PLACE : Ludhiana

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KGN GENERAL TRADING CO. LIMITED UNDER CIRP
 OPERATING IN TEXTILE INDUSTRY, LUDHIANA PUNJAB
 ((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN LLP	KGN General Trading Co. Limited (CIN: U51109PB2011PC034761) (PAN: AAEC5121H)
2.	Address of the registered office	E-9 1405 St No 5 Ganpati Street Kal Sarak, Ludhiana, Ludhiana, Punjab, India, 141007
3.	URL of website	

4.	Website Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products/services sold in last financial year	Total Revenue FY 04-2025 till 07-11-2025 (Provisional)- 66.21 Lakh FY 2024-25 (Audited)- Rs 3071.07 Lakh
7.	No. of employees/workmen	1 as on Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process as available	Can be obtained by sending an Email to Nikhil Sachdeva at clrp_ghc@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-1, First Floor, Preet Hospital Road, Model Town, Ludhiana, Punjab-141002
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		Preet Hospital Road, Model Town, Ludhiana, Punjab-141002
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14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	20-02-2026
15.	Last date for submission of resolution plan	22-03-2026
16.	Process email id to submit expression of interest	clrp.kgn@gmail.com
	Details of Corporate Debtor's registration status as MSME	Udyam Reg No: UDYAM-PB-12-0052202 Classification: Small Enterprises Classification year: 2025-26
Nikhil Sachdev Resolution Professional KGN General Trading Co. Limited Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/1418- Address :544-L, First Floor, Preet Hospital Road Model Town, Ludhiana, Punjab-141002 AFA: AA1/14184/02/311226/106779 Valid upto 31.12.2026		

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